

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

### RE – ASSEMBLED BUDGET SESSION

FRIDAY, JUNE 6<sup>th</sup>, 2014

### GOVERNMENT BUSINESS

1. **National Anthem.**
2. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
3. **Shri Prestone Tynsong, Minister in-charge Parliamentary Affairs to move :**  
*“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.*
4. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9(1).
5. Questions.
6. Dr. Mukul Sangma, Chief Minister in-charge Tourism to lay the Annual Report of the Meghalaya Tourism Development Corporation Limited for the year 1996-1997.
7. Prof. R.C. Laloo, Deputy Chief Minister in-charge Revenue & Disaster Management to lay the detailed list of various amendments of the Meghalaya Transfer of Land (Regulation) Act, 1971.
8. Obituary References.

*Shillong,  
The 5<sup>th</sup> June, 2014.*

*H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly.*